

bandry, etc. through financing institutions which make available the balance portion of investment as loan. Subsidy at 25 per cent is provided for the subsidiary occupations under schemes like dairy, poultry, piggyery, sheep and goat rearing, fisheries, etc. to small farmers and at 33-1/3 per cent to marginal farmers and agricultural labourers. Landless agricultural labourers are given the first priority in the case of above subsidiary occupations.

The loaning procedure, and policies of both cooperatives and commercial banks have been under continuous review in order to assist the weaker sections of the farming community to obtain credit with greater facilities.

Special concessions like liberalised share capital requirements in the case of cooperative credit, loans without insistence on mortgage security lower margin and longer repayment schedules will continue during the Fifth Plan period to enable the weaker sections to obtain credit with greater facility.

#### **Tribunal on Narmada Waters Issue**

\*98. SHRI P. G. MAVALANKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Tribunal on the Narmada Waters Dispute between Gujarat and Madhya Pradesh is carrying on its task as per schedule;

(b) when will the hearings on both sides be completed; and

(c) how soon the decision of the Tribunal will be arrived at and announced by the Tribunal?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) Yes, Sir.

(b) and (c) While every effort is being made by the Tribunal to complete its work as expeditiously as possible, it would not be possible to indicate when the adjudication proceedings will be completed and report given

#### **Take-over of Sugar Mills in U.P. and Bihar**

\*99. SHRI S. M. BANERJEE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a final decision has since been taken to take over sugar mills in U.P. and Bihar; and

(b) if not, when a final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) It will take some more time to take a final decision on the issue of nationalisation which is a complex matter having financial and administrative implications

#### **Procurement of Rice**

\*100. SHRI D. K. PANDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the total procurement of rice this year; and

(b) what is the total rice procurement in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDE): (a) 26.85 lakh tonnes as per information available upto 9th January, 1976.